Consideration of the recommendations contained in the other four Reports of the Chanda Committee is likely to be

Written Answers

finalised soon to the extent indicated below :---

to Questions

Sl. No.	Name of the Report	Total No. of recommenda- tions	No. of recom- mendations ex- pected to be finalized soon	No. of recom- mendations, consideration of which it will take some time to finalize
ı	Documentary Films and Newsree's .	101	79	22
2	Advertising and Visual Publicity .	53	51	2
3	Press Information and Publicity	155	128	27
4	Co-ordination of the Media of Mass Communication	117	45	72

It is proposed to lay the statements indicating the Government's decisions in regard to the acceptance or otherwise of the recommendations given in column 4 above on the Table of the Rajya Sabha.

PROPOSAL REGARDING THE INFORMATION AND PUBLICITY MATTER

790. SHRI M. C. SHAH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Minister of Information, Law and Wakf of Bihar State has sent any proposal to ensure better relations between the Centre and the States, in the matter of information and publicity; and
- (b) if so, what are the main proposals and what is the reaction of Government?

MINISTER OF INFORMA TION BROADCASTING AND K. SHAH) : (a) and (b) (SHRI K. No formal proposal has been received, but the Bihar Minister of Information handed over a note containing certain suggestions informally to the Minister of Information and Broadcasting. They are as under :-

- (1) A still closer coordination is necessary between State Public Relations Department and I & B Ministry.
- (2) The units of I & B should be placed under the State Coordination Committee.

- (3) State Government should have a voice in the cultural and drama programmes organised by Song and Drama Division.
- (4) Posting of a Cameraman for better coverage of the State.
- (5) Suitable grant is necessary for publicity in regard to National Savings and Family Planning.
- (6) General publicity for agricultural production should be entrusted to the State Information Department.
- (7) Grant is also necessary for ensuring co-ordination with public sector industries located in Ranchi.
- (8) Production of documentary films on intensive scale by Films Division.
- (9) To make the publicity and public relations work, more effective, the Bihar Government desires that a sum of Rs. 1 crore should be earmarked.
- (10) Manufacture of Radio Receivers and cheaper Radio sets.

These are under examination.

TALKS WITH HINDU NAGAS

791. SHRI SITARAM JAIPURIA: Will the PRIME MINISTER be pleas-sd to

(a) whether there is any proposal un-iep Government's consideration to incite Hindu Nagas for talks along with Maga rebels or separately;

- (b) whether Government have ascertained the views of the Hindu Nagas in the matter: and
- (c) what is the population of the Hindu Nagas in Nagaland?

THE PRIME MINISTER (SHRIMATI

- INDIRA GANDHI): (a) and (b) No, Sir. The Underground Nagas who come for talks to Delhi are not invited on the basis of their religious beliefs. India being a secular State it would be against the letter and the spirit of the Constitution to invite them for the talks on such a basis. There is, therefore, no question of any proposal to invite any separate religious group of the Nagas. There is a legally constituted State Government in Naga land which has been democratically eleced. Their views are always ascertained and taken into account regarding the talks which the Government of India have had or may have with the Under ground Nagas.
- (c) According to the Census of 1961 about 53 per cent, of the population in Nagaland are Christians and the rest are followers of the ancestral Naga beliefs.

CONSTRUCTION OF AIR BASE NEAR KHULNA BY PAKISTAN

- PROF. SHANT1LAL KO THARI: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that the Pakistan Government has recently constructed a new air base near Khulna on the other side of the Indian border;
- (b) what is its distance from the Indian border; and
- (c) the names of places' where the Pakistan Government has constructed air bases after the Tashkent Declaration?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) to (c) Since the signing of the Tashkent Declaration, Pakistan has set up a number of air bases. It is not in public interest to disclose any details of these air bases.

PEKING RADIO'S PROPOGANDA ON SHRINAGER

PROF. SHANTILAL KO THARI: Will the PRIME MINISTER be pleased to state:

(a) whether the attention of Government has been drawn to Radio Peking's 3—71 R. S./67

broadcast text of which appeared in the Hindustan Times, dated the 22nd October, 1967 in which China supported the Pakistani allegation that the United States planned to establish a base in Srinagar with India's consent to spy on neighbouring countries; and

to'Questions

(b) if so, what steps have been taken to counter such Sino-Pak propaganda?

THE PRIME MINISTER AND MI-NISTER OF EXTERNAL **AFFAIRS** (SHRIMATI INDIRA GANDHI): (a) Yes, Sir. Radio Peking in a broadcast had given out that according to reports by the Pakistan Times of October 14, 1967 "India is co-operating with U.S. imperialism in establishing a base in Srinagar in Indian-held Kashmir for spying on neighbouring countries".

(b) The statement by Radio Peking is as false as it is absurd and Government do not think it necessary to give it the dignity of a formal contradiction.

RELEASE OF UN PROGRAMMES IN INDIA ON THE OCCASION OF UN DAY

794. SHRI N. SRI RAMA REDDY: Will the PRIME MINISTER be pleas ed to state the various UN programmes which were released in India on the oc casion of UN Day?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) : No programme was launched on U.N. Day this year.

ASSAULT OF INDIAN BY AN OFFICIAL OF THF CHINESE EMBASSY

- 795. SHRI K. SUNDARAM: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that Mr. Ba-kshi Jagdev Singh, President of International Sikh Brotherhood was manhandled by an official of the Chinese Embassy when the delegation of the Brotherhood went to deliver a note to the Charge d'Affaires of the Embassy to convey their request to the Chinese Government to return the occupied Gurudwaras in Shanghai;
- (b) if so, what action has been taken by Government?

THE PRIME MINISTER AND MI-NISTER OF EXTERNAL AFI (SHRIMATI INDIRA GANDHI): **AFFAIRS** (a) A report to this effect was lodged with the police.